

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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D.A. NO. 586/93

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 8th day of November, 1995

Shri Hari Ram
s/o Shri Addi Ram
aged 37 years
Working as Head Clerk
in the D/o General Manager
Northern Railway
Stores Branch
Baroda House
NEW DELHI.
R/o No.173/B-6
Sector No. III
Rohini
NEW DELHI - 110 085.

(By Shri P.M. Ahlawat, Advocate)

Versus

Union of India through:

1. The General Manager
Northern Railway
Baroda House
NEW DELHI.

2. The Chief Personal Officer
Northern Railway
Baroda House
NEW DELHI.

... Applicant

Applicant

(By Shri B.K. Aggarwal, Advocate)

ORDER (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Learned counsel for the applicant testifies that the applicant has since been given promotion and assigned seniority and therefore, the application has now become infructuous. The application is therefore, closed as infructuous, leaving the parties to bear their own costs.

~~R.K. Ahuja -
(R.K. AHOOJA)
MEMBER (A)~~

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their own costs.